

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER**

**PETITION NUMBER** : TCP/194/2016

**NAME OF THE PETITIONER(S) : A. Prakash**

**NAME OF THE RESPONDENT(S) : M/s. Malabar Hotels Pvt Ltd & 3 Others**

UNDER SECTION : 397/398

**S.No. NAME (IN CAPITAL)  
SIGNATURE** **DESIGNATION**

## REPRESENTATION BY WHOM

Q2. ~~Q3~~ ~~WV 1875-1900~~  
~~AN 1909-11~~

I. S. Aravindan

CLB1 V18HNU

## 2. BNPNT. M

Consel for R1, R3, R4  
for Fox, Matl & Associates.

Consel per R3

Amerson

## ORDER

Counsels representing both the parties are present and prayed time. At request the matter is posted for final hearing. Put up on **23.02.2017 at 10.30 A.M.**

**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

**(K.Anantha Padmanabha Swamy)**  
**Member (Judicial)**